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CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

R.A. 164/1996 in O.A. No. 425/95

New Delhi this the 19th Day of December, 1996

Hon'ble Mr. A.V. Haridasan, Vice Chairman (J) Hon'ble Mr. R.K. Ahooja, Member (A)

Government of NCT of Delhi through Chief Secretary, 5 Sham Nath Marg, Delhi

Review Applicant Original respondent

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- 1. Suresh son of Shri Ramesh Chander, R/o 2, PWD, Sewa Kendra, Police Colony, Ashok Vihar, Delhi-52.
- 2. Kardar Singh, Son of Shri Hari Chand, R/o 24 Gaon Jagatpura, Post Buradhia, Delhi-9.
- 3. Sarat Singh Son of Shri Yogeshwar Singh, R/o 36/426 Panchukian Road, New Delhi.
- 4. Rajender Singh,
 R/o House No. 605, Sector 4,
 Pushp Vihar,
 New Delhi.
- 5. Ishwar Singh son of Shri Khyala Ram, R/o House No. 111, Village Bijwasan, New Delhi-81.

Respondents/ Original Applicants

ORDER (By Circulation)

Hon'ble Mr. A.V. Haridasan, Vice Chairman (J)

We have gone through the review application. The review applicants/respondents are seeking a review of the order challenging the wisdom of the decision. No error apparent on the face of records is there on the order, nor is there any relevant facts or circumstances warranting a review. Hence RA may be rejected by circulation.

(R.K. Ahooja) Member (A)

Mittal

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(A.V. Haridasan) Vice Chairman (J)